

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 209

IB-1048(ND)/2019

**IA-16/2024, IA-1486/2023, IA-3029/2022,
IA-4327/2021, IA-3899/2020, IA-1697/2022**

IN THE MATTER OF:

Worldwide Metals Pvt. Ltd.

... **Applicant/Petitioner**

Versus

J.P. Engineers Pvt Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016 (CIRP)

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Respondent : Adv. Ekta Choudhary, Adv. Diyank Dutt for R-2
in IA-16/2024.

For the RP : Mr. K.D. Sharma, Adv

For the RIICO : Adv. Nilesh Sharma, Adv. Swastika Kumari in IA-
4327/2021.

For the Sus. Director : Adv. Aroshi Pal in IA-16/2024, IA-3899/2020,
IA-3029/2022.

For the SRA : Adv. Vaibhav Gaggar, Adv. Aditya Shukla, Adv.
Somdev Tiwari

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-4327/2021: Ld. Counsel for the Suspended Directors Ld. Counsel for the SRA, Ld. Counsel for the RP and Ld. Counsel for the Rajasthan State Industrial Development and Ld. Counsel for the CoC is present. Ld. Counsel for the RP is directed to serve brief note to the Ld. Counsel appearing on behalf of the Rajasthan State Industrial Development and also to SRA.

List before the regular bench on 07.08.2024.

IA-16/2024, IA-1486/2023, IA-3029/2022, IA-3899/2020, IA-1697/2022: List all IAs on 07.08.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)